



Pursuit of Excellence

<u>MADHYA PRADESH STATE JUDICIAL ACADEMY, JABLPUR</u>		
Awareness programme on – Sentencing Policy, Presumption under different laws and importance of accused statement <i>(through online and other modes of telecommunication)</i>		
DATE: 22nd February, 2025		
SCHEDULE		
SESSION	TIME	TOPICS
I	10:25 a.m. to 10:30 a.m.	Inauguration of the Programme By: Director, MPSJA
II	10:30 a.m. to 12:00 noon	<ul style="list-style-type: none">• Examination of accused statement• Presumption under different laws By: Shri Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
III	12.00 noon onwards	<ul style="list-style-type: none">• Sentencing Policy• Victim Compensation Scheme By: Shri Sachin Sharma, Additional Director, MPSJA & Shri Manish Sharma Faculty (Jr.-1), MPSJA <i>Followed by open interaction and valedictory session</i>

Note: The Schedule is subject to change as per exigencies.

DIRECTOR